HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

Subject: Application of Shri Mohammad Khushal Lone S/o Late Shri Ashiq Hussain Lone (Ex Orderly) R/o- Botaingoo, Tehsil- Dangerpora, Sopore seeking his appointment on compassionate ground under Jammu & Kashmir Rehabilitation Assistance Scheme - 2022.

No: 1047 of 2025/ky Dated: 30/07/2025

Sanction is hereby accorded to the temporary appointment of Shri Mohammad Khushal Lone S/o Late Shri Ashiq Hussain Lone (Ex Orderly) R/o-Botingoo, Tehsil- Dangerpora, Sopore, District- Baramulla as Orderly in the Pay Level SL-1 (14800-47100), under Open Category on compassionate grounds under and in terms of Jammu & Kashmir Rehabilitation Assistance Scheme - 2022 and is posted as such in the District Cadre Baramulla, against the available vacancy.

His appointment is, however, subject to the following conditions:

- i) The appointee shall join before the Principal District & Sessions Judge, Baramulla within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;
- ii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.
- iii) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.

By order of Hon'ble the Chief Justice.

Principal Secretary to,

Hon'ble the Chief Justice

No: 963-71/ly-699
Copy to:

Dated: 30/07/2025

- 1. Registrar General, High Court of J&K and Ladakh for information.
- 2. Registrar Vigilance, High Court of J&K and Ladakh for information.
- 3. Registrar Rules, High Court of J&K and Ladakh for information.
- 4. Pr. District & Sessions Judge, Baramulla for information and n/a.
- 5. Director Finance, High Court of J&K and Ladakh for information.
- 6. CPC e-Court, High Court of J&K and Ladakh, Srinagar for uploading on the High Court website.
- 7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record. 8. Shri Mohammad Khushal Lone S/o Late Shri Ashiq Hussain Lone (Ex Orderly) R/o- Botingoo,

Tehsil- Dangerpora, Sopore, District- Baramulla for compliance.

9. Order Book.

Hon'ble the Chief Justice